## **HIGH COURT OF CHHATTISGARH: BILASPUR**

## **ORDER**

Bilaspur, dated the 22 August, 2025

The following Civil Judge Junior Division, as specified in Column no. (2) of the table below, are hereby transferred from the place shown in Column No. (3) to the place shown in Column No. (4) in the Revenue District mentioned in Column No. (5) and are posted in the capacity as mentioned in column No. (6) from the date they assume charge of their office(s):-

## **TABLE**

S. No.	Name & presently posted as	From	То	Revenue District	Posted as
(1)	(2)	(3)	(4)	(5)	(6)
1.	Shri Dhruvraj Gwal, II Additional Judge to the Court of I Civil Judge Junior Division, Raigarh at Sarangarh	Sarangarh	Pakhanjur	Uttar Bastar (Kanker)	Civil Judge Junior Division
2.	Ku. Shweta Thakur, Civil Judge Junior Division	Mungeli	Bacheli	Dakshin Bastar (Dantewada)	Civil Judge Junior Division
3.	Ku. Yogita Kunwar, I Civil Judge Junior Division	Rajnand- gaon	Janakpur	Koria (Baikunthpur)	Civil Judge Junior Division

BY ORDER OF THE HIGH COURT

(MANSOOR AHMED)
I/C REGISTRAR GENERAL

Endt. No. 1556 /Confdl./2025

Bilaspur, dated the 22 August, 2025

## Copy forwarded to: -

1. Joint Registrar-cum-Principal Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.

2. Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh,

Bilaspur for information of his Lordship.

3. Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.

4. Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur for information of his Lordship.

5. Private Secretary to Hon'ble Smt. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur for information of her Ladyship.

6. Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur for information of his Lordship.

- 7. Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 8. Private Secretary to Hon'ble Shri Justice Deepak Kumar Tiwari, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 9. Private Secretary to Hon'ble Shri Justice Sachin Singh Rajput, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 10. Private Secretary to Hon'ble Shri Justice Rakesh Mohan Pandey, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 11. Private Secretary to Hon'ble Shri Justice Radhakishan Agrawal, High Court of Chhattisgarh,
  Bilaspur for information of his Lordship.
- 12. Private Secretary to Hon'ble Shri Justice Sanjay Kumar Jaiswal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 13. Private Secretary to Hon'ble Shri Justice Ravindra Kumar Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 14. Private Secretary to Hon'ble Shri Justice Arvind Kumar Verma, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 15. Private Secretary to Hon'ble Shri Justice Bibhu Datta Guru, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 16. Private Secretary to Hon'ble Shri Justice Amitendra Kishore Prasad, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 17. Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
- 18. All Registrars, High Court of Chhattisgarh, Bilaspur for information.
- 19. Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex), Mantralaya, Nava Raipur for information.
- 20. Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.

21.

- 1. Shri Dhruvraj Gwal, II Additional Judge to the Court of I Civil Judge Junior Division, Raigarh at Sarangarh,
- 2. Ku. Shweta Thakur, Civil Judge Junior Division, Mungeli,
- 3. Ku. Yogita Kunwar, I Civil Judge Junior Division, Rajnandgaon,

for information and compliance. He/She is directed to take over charge at his/her new place of posting on or before 01.09.2025 and send his/her handing and taking over charge report to this Registry through the concerned Principal District & Sessions Judge.

- 22. Principal District & Sessions Judge, Mungeli/ Raigarh/ Rajnandgaon for information. He/She is requested to impress upon the transferred Officer that if he/she is in occupation of Government accommodation, he/she should vacate the same <a href="mailto:by 01.09.2025">by 01.09.2025</a> under intimation to this Registry. He is also requested to send immediately the handing over charge report of transferred Officer to this Registry.
- 23. Principal District & Sessions Judge, Balod/ Balodabazar-Bhatapara/ Balrampur Ramanujganj/ Bastar (Jagdalpur)/ Bemetera/ Bilaspur/ Dakshin Bastar (Dantewada)/ Dhamtari/ Durg /Jashpur/ Janjgir-Champa/ Kabirdham (Kawardha)/ Kondagaon/ Korba/ Koria (Baikunthpur)/ Mahasamund/ Raipur/ Surajpur/ Sarguja (Ambikapur) /Uttar Bastar (Kanker) for information.
- 24. All Joint Registrars, High Court of Chhattisgarh, Bilaspur for information.
- 25. Additional Registrar (Judicial/ Admn./ Classification/ Copying/ Confidential/ Works), High Court of Chhattisgarh, Bilaspur for information.
- 26. Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
- 27. Officer on Special Duty, High Court of Chhattisgarh, Bilaspur for information.
- 28. Member-Secretary, Chhattisgarh State Legal Services Authority, Old High Court Building, Bilaspur for information.
- 29. Budget Officer, High Court of Chhattisgarh, Bilaspur for information.
- 30. Accounts Officer, High Court of Chhattisgarh, Bilaspur for information.

- 31. Deputy Registrar (S.C.M.S. Cell & S.W./ D.E./ Protocol/ O/o R.G./ Dispatch/ Establishment/ Lawazima/ High Court Recruitment Cell), High Court of Chhattisgarh, Bilaspur for information.
- 32. Assistant Registrar/Section Officer/In-charge, Accounts/ Budget/ Checker/ Complaint/ District Establishment/ Establishment / I. & E./ Juvenile Justice Cell/ Pension / Protocol/ Record Room (Admn.)/ O/o R.G./ T.A. & M.R./ S. & A. Cell/ Vigilance/ Works Sections/ Copying/ Civil/ Writ/ Criminal/ Supreme Court Section/ S.W./ SUVAS/ Translation, High Court of Chhattisgarh, Bilaspur for information and necessary action.
- 33.In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
- 34. Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.
- 35. Deputy Controller, Government Regional Press, Khairagarh Road, Rajnandgaon, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.

(MANSOOR AHMED)
I/C REGISTRAR GENERAL